

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/BB/ 2017	-	Hearing	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NAME (IN CAPITAL) 33
NO. & PHONE NUMBER

Law Square
REPRESENTATION TO WHOM

SIGNATURE
P. N. Abir

9980606027
ABHISHEK.P.N
33 PRERANA DASH
80959 68818

~~RESP~~
PETITIONER

Prerana Dash

ORDER

Counsel for petitioner is present. Junior Counsel for respondent is present.
Counsel for respondent again requested adjournment on the ground his senior counsel is engaged in another court. List it on 06/9/17.


MEMBER(J)


MEMBER(T)